

issue a commemorative stamps in the memory of eminent Hindi laureate late Shri Vrindavan Lal Verma whose birth centenary was celebrated in 1989 and

(b) if not the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN) (a) and (b) A Philatelic Advisory Committee functions in the Department to advise the Government regarding issue of commemorative/special postage stamps and other related matters. The proposal to issue a commemorative stamps in the memory of Shri Vrindavan Lal Verma was placed before this committee at its meeting held on 22.12.88 but was not recommended. The proposal was again placed before the committee at its meeting held on 29.9.89 but could not be considered due to paucity of time.

It has been decided to place the proposal once again before the committee for consideration at its next meeting.

Rape Incidents in Delhi

4633 **SHRI RAM LAL RAHI** Will the Minister of HOME AFFAIRS be pleased to state

(a) whether a number of Delhi Police personnel were involved in attempted rape of women and many of them were arrested during the last three years

(b) if so whether any action has been taken by Government against them

(c) if so the details thereof and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) (a) and (b) Yes, Sir

(c) 15 cases were registered and 23 persons were arrested during the period from 1987 to 1990 (upto 31.3.1990)

(d) Does not arise

Assistance for Natural Calamities

4634 **SHRI RAM SHARAN YADAV** Will the Minister of AGRICULTURE be pleased to state

(a) whether Government have formulated any contingency action plan for providing assistance in the wake of emergencies during earthquakes, floods, or any other natural calamities and

(b) if so, the broad outlines thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL) (a) and (b) The execution of relief operations in the wake of natural calamities is the responsibility of the State Government concerned. Central Government only supplements the efforts of the State Government for meeting the situation effectively. Ministry of Agriculture has prepared a Contingency Action Plan (CAP) to deal with the situation in the wake of natural calamities such as, drought, earthquake, cyclone, floods, etc. This CAP has been sent to all the State Government and various concerned Central Ministries/Departments for their guidance. The objectives of this CAP is to list out the functions and responsibilities of various Central Ministries/Departments and action expected at the various Central Ministries/Departments and action expected at the State Government and district administrative level in the event of natural calamities. This CAP broadly envisages the following:

(i) outlining primary and secondary relief functions of the Central Government

- (ii) interaction pattern in the event of natural calamities between various Central Government and State Government organisations;
- (iii) functions of the Relief Commissioner and role of control room;
- (iv) constitution of Crisis Management Group at the Central level comprising of representatives from all the concerned Departments in the event of natural calamities for constant review of the situation and taking instant decisions.
- (v) outlining the set up of relief organisation at the State and district levels which includes constitution of Crisis Management Group, State level control room, district level relief committee, district level control room etc.

[English]

Creation of Autonomous Postal Corporation

4636. SHRI KASHIRAM RANA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government are considering to create autonomous Postal Corporation to improve the postal services; and
- (b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P.UNNIKRISHNAN): (a) No, Sir.

(b) Question does not arise in view of answer to (a) above.

[Translation]

Setting up of Krishi Vigyan Kendra in Hill Areas of Uttar Pradesh

4637. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Pant Nagar Agriculture University has sent any proposals to open Krishi Vigyan Kendra in hill areas of Uttar Pradesh;

(b) if so, whether these proposals have been accepted; and

(c) if not, the reasons for the delay?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) No, Sir.

(c) Due to paucity of funds.

[English]

Roads Approved Under ISEI Scheme in Maharashtra

4638. DR. VENKATESH KABDE: Will the Minister of SURFACE TRANSPORT be pleased to state the details of the roads approved for Maharashtra during 1990-91 under State roads of Inter-State or Economic Importance Scheme?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P.UNNIKRISHNAN): No proposal for construction of roads in Maharashtra under the scheme of roads of Inter-State or Economic Importance has been approved so far during 1990-91.